

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-418(ND)18

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.04.2018.

NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s.  
Hindustan Paper Corporation Ltd.

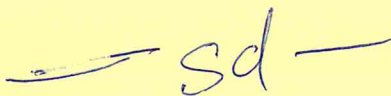
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present:** Mr. Abhishek Anand, Advocate for the Petitioner

ORDER

Notice to the Respondent vide all modes, including through the process  
of the Bench returnable on 26.4.2018. Corporate Debtor be served through  
its Director as well. Dasti. Affidavit of service be filed.



(Deepa Krishan)  
Member (T)



(Ina Malhotra)  
Member (J)